

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: APRIL 10, 2026

No. 1161 /Admin. (Services)/2026

Sri **Sourabh Mandloi**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Aligarh to be Civil Judge (Senior Division) (Fast Track Court), Kanpur Nagar vice Sri Chandra Prakash Tiwari-II.

No. 1162 /Admin. (Services)/2026

Sri **Chandra Prakash Tiwari-II**, Civil Judge (Senior Division) (Fast Track Court), Kanpur Nagar to be Secretary (Full Time), District Legal Services Authority, Ballia.

No. 1163 /Admin. (Services)/2026

Smt. **Monika**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Amroha to be Civil Judge (Senior Division) (Fast Track Court), Baghpat vice Sri Shivam Dwivedi.

No. 1164 /Admin. (Services)/2026

Sri **Shivam Dwivedi**, Civil Judge (Senior Division) (Fast Track Court), Baghpat to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Varanasi.

No. 1165 /Admin. (Services)/2026

Smt. **Abhishikta Yadav**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Varanasi to be Civil Judge (Senior Division) (Fast Track Court), Varanasi vice Smt. Shubhi Agrawal.

No. 1166 /Admin. (Services)/2026

Smt. **Shubhi Agrawal**, Civil Judge (Senior Division) (Fast Track Court), Varanasi to be Civil Judge (Senior Division) (Fast Track Court), Etah vice Sushri Priyamvada Chowdhary.

No. 1167 /Admin. (Services)/2026

Sushri **Priyamvada Chowdhary**, Civil Judge (Senior Division) (Fast Track Court), Etah to be Additional Chief Judicial Magistrate, Khurja (Bulandshahar) vice Sri Sumit Chaudhary.

She is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Khurja (Bulandshahar).

No. 1168 /Admin. (Services)/2026

Sri **Sumit Chaudhary**, Additional Chief Judicial Magistrate, Khurja (Bulandshahar) to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Lucknow.

No. 1169 /Admin. (Services)/2026

Smt. **Anuja Singh**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Lucknow to be Secretary (Full Time), District Legal Services Authority, Kannauj vice Smt. Sneha.

No. 1170 /Admin. (Services)/2026

Smt. **Sneha**, Secretary (Full Time), District Legal Services Authority, Kannauj to be Civil Judge (Senior Division), Kannauj vice Smt. Shraddha Bhartiya.

No. 1171 /Admin. (Services)/2026

Smt. **Shraddha Bhartiya**, Civil Judge (Senior Division), Kannauj to be Civil Judge (Senior Division)/ Addl. Chief Judicial Magistrate, Mohammadi (Lakhimpur Kheri) vice Sri Neeraj Gond.

No. 1172 /Admin. (Services)/2026

Sri **Neeraj Gond**, Civil Judge (Senior Division)/ Addl. Chief Judicial Magistrate, Mohammadi (Lakhimpur Kheri) to be Secretary (Full Time), District Legal Services Authority, Ghazipur vice Smt. Archana-II.

No. 1173 /Admin. (Services)/2026

Smt. **Archana-II**, Secretary (Full Time), District Legal Services Authority, Ghazipur to be Secretary (Full Time), District Legal Services Authority, Deoria vice Smt. Shailja Mishra.

No. 1174 /Admin. (Services)/2026

Smt. **Shailja Mishra**, Secretary (Full Time), District Legal Services Authority, Deoria to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Prayagraj.

No. 1175 /Admin. (Services)/2026

Smt. **Diksha Shree**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Prayagraj to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Gautam Buddha Nagar.

No. 1176 /Admin. (Services)/2026

Sri **Atul Pal**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Azamgarh to be Civil Judge (Senior Division) (Fast Track Court), Azamgarh vice Smt. Minal Verma.

No. 1177 /Admin. (Services)/2026

Smt. **Minal Verma**, Civil Judge (Senior Division) (Fast Track Court), Azamgarh to be Civil Judge (Senior Division) (Fast Track Court), Ayodhya vice Sri Anuj Sinha.

No. 1178 /Admin. (Services)/2026

Sri **Anuj Sinha**, Civil Judge (Senior Division) (Fast Track Court), Ayodhya to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Kanpur Nagar.

No. 1179 /Admin. (Services)/2026

Sri **Navanit Kasyap**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Kanpur Nagar to be Additional Chief Judicial Magistrate, Ballia in the vacant court.

He is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Ballia.

No. 1180 /Admin. (Services)/2026

Smt. **Pragya Singh-IV**, Additional Civil Judge (Senior Division), Baghpat to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Aligarh.

No. 1181 /Admin. (Services)/2026

Smt. **Ameey Bhashini**, Additional Civil Judge (Senior Division), Bahraich to be Civil Judge (Senior Division) (Fast Track Court), Hamirpur vice Smt. Vandana Agarwal.

No. 1182 /Admin. (Services)/2026

Smt. **Vandana Agarwal**, Civil Judge (Senior Division) (Fast Track Court), Hamirpur to be Secretary (Full Time), District Legal Services Authority, Hamirpur vice Dr. Mahendra Kumar Pandey.

No. 1183 /Admin. (Services)/2026

Dr. **Mahendra Kumar Pandey**, Secretary (Full Time), District Legal Services Authority, Hamirpur to be Additional Chief Judicial Magistrate, Hamirpur vice Sri Abhishek Tripathi-I.

He is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Hamirpur.

No. 1184 /Admin. (Services)/2026

Sri **Abhishek Tripathi-I**, Additional Chief Judicial Magistrate, Hamirpur to be Civil Judge (Senior Division), Hamirpur vice Smt. Niharika Jaiswal.

No. 1185 /Admin. (Services)/2026

Smt. **Niharika Jaiswal**, Civil Judge (Senior Division), Hamirpur to be Additional Chief Judicial Magistrate, Raebareli vice Smt. Anisha.

She is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Raebareli.

No. 1186 /Admin. (Services)/2026

Smt. **Anisha**, Additional Chief Judicial Magistrate, Raebareli to be Secretary (Full Time), District Legal Services Authority, Raebareli vice Sri Amod Kanth.

No. 1187 /Admin. (Services)/2026

Sri **Amod Kanth**, Secretary (Full Time), District Legal Services Authority, Raebareli to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Raebareli.

No. 1188 /Admin. (Services)/2026

Sri **Prabhash Tripathi**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Raebareli to be Chief Judicial Magistrate, Chandauli vice Smt. Ishrat Parveen Faruqui.

He is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Chandauli.

No. 1189 /Admin. (Services)/2026

Smt. **Ishrat Parveen Faruqui**, Chief Judicial Magistrate, Chandauli to be Civil Judge (Senior Division), Chandauli vice Smt. Nikita Gour.

No. 1190 /Admin. (Services)/2026

Smt. **Nikita Gour**, Civil Judge (Senior Division), Chandauli to be Secretary (Full Time), District Legal Services Authority, Chandauli vice Sushri Indu Rani.

No. 1191 /Admin. (Services)/2026

Sushri **Indu Rani**, Secretary (Full Time), District Legal Services Authority, Chandauli to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Aligarh.

No. 1192 /Admin. (Services)/2026

Sri **Rajat Singh Yadav**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Aligarh to be Civil Judge (Senior Division) (Fast Track Court), Jalaun at Orai vice Smt. Manali Chandra.

No. 1193 /Admin. (Services)/2026

Smt. **Manali Chandra**, Civil Judge (Senior Division) (Fast Track Court), Jalaun at Orai to be Additional Civil Judge (Senior Division), Jalaun at Orai.

No. 1194 /Admin. (Services)/2026

Smt. **Anukriti Sant**, Additional Civil Judge (Senior Division), Jalaun at Orai to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Meerut.

No. 1195 /Admin. (Services)/2026

Smt. **Deepti Yadav**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Meerut to be Civil Judge (Senior Division), Kaushambi vice Smt. Arpita Yadav.

No. 1196 /Admin. (Services)/2026

Smt. **Arpita Yadav**, Civil Judge (Senior Division), Kaushambi to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Ghaziabad.

No. 1197 /Admin. (Services)/2026

Sri **Anand Kumar Upadhyay**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Ghaziabad to be Additional Chief Judicial Magistrate, Ghaziabad vice Smt. Neha Banaudhia.

He is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Ghaziabad.

No. 1198 /Admin. (Services)/2026

Smt. **Neha Banaudhia**, Additional Chief Judicial Magistrate, Ghaziabad to be Secretary (Full Time), District Legal Services Authority, Ghaziabad vice Sri Sanjay Singh-II.

No. 1199 /Admin. (Services)/2026

Sri **Sanjay Singh-II**, Secretary (Full Time), District Legal Services Authority, Ghaziabad to be Civil Judge (Senior Division), Unnao vice Sri Devendra Kumar-II.

No. 1200 /Admin. (Services)/2026

Sri **Devendra Kumar-II**, Civil Judge (Senior Division), Unnao to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Unnao.

No. 1201 /Admin. (Services)/2026

Sri **Ujjwal Upadhyay**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Barabanki to be Secretary (Full Time), District Legal Services Authority, Barabanki vice Smt. Shivani Rawat.

No. 1202 /Admin. (Services)/2026

Smt. **Shivani Rawat**, Secretary (Full Time), District Legal Services Authority, Barabanki to be Secretary (Full Time), District Legal Services Authority, Gautam Buddha Nagar vice Sushri Shivani Tyagi.

No. 1203 /Admin. (Services)/2026

Sushri **Shivani Tyagi**, Secretary (Full Time), District Legal Services Authority, Gautam Buddha Nagar to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Agra.

No. 1204 /Admin. (Services)/2026

Sri **Pankaj Kumar-I**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Agra to be Secretary (Full Time), District Legal Services Authority, Agra vice Smt. Vineeta Singh-I.

No. 1205 /Admin. (Services)/2026

Smt. **Vineeta Singh-I**, Secretary (Full Time), District Legal Services Authority, Agra to be Additional Chief Judicial Magistrate, Agra vice Sri Shiva Nand Gupta.

She is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Agra.

No. 1206 /Admin. (Services)/2026

Sri **Shiva Nand Gupta**, Additional Chief Judicial Magistrate, Agra to be Special Chief Judicial Magistrate, Agra vice Sri Achal Pratap Singh.

No. 1207 /Admin. (Services)/2026

Sri **Achal Pratap Singh**, Special Chief Judicial Magistrate, Agra to be Civil Judge (Senior Division), Agra vice Sri Sharib Ali.

No. 1208 /Admin. (Services)/2026

Sri **Sharib Ali**, Civil Judge (Senior Division), Agra to be Chief Judicial Magistrate, Agra vice Sri Mritunjay Srivastava.

No. 1209 /Admin. (Services)/2026

Sri **Mritunjay Srivastava**, Chief Judicial Magistrate, Agra to be Judge Small Causes Court, Kanpur Nagar vice Sri Pradeep Kumar Shukla.

No. 1210 /Admin. (Services)/2026

Sri **Pradeep Kumar Shukla**, Judge Small Causes Court, Kanpur Nagar to be Chief Judicial Magistrate, Kanpur Nagar vice Sri Suraj Mishra.

No. 1211 /Admin. (Services)/2026

Sri **Suraj Mishra**, Chief Judicial Magistrate, Kanpur Nagar to be Chief Judicial Magistrate, Hathras vice Sri Jaihind Kumar Singh.

No. 1212 /Admin. (Services)/2026

Sri **Jaihind Kumar Singh**, Chief Judicial Magistrate, Hathras to be Civil Judge (Senior Division), Hathras vice Sushri Akanksha Garg.

No. 1213 /Admin. (Services)/2026

Sushri **Akanksha Garg**, Civil Judge (Senior Division), Hathras to be Additional Chief Judicial Magistrate, Hathras vice Sri Deepak Nath Saraswati.

She is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Hathras.

No. 1214 /Admin. (Services)/2026

Sri **Deepak Nath Saraswati**, Additional Chief Judicial Magistrate, Hathras to be Additional Civil Judge (Senior Division), Hathras.

No. 1215 /Admin. (Services)/2026

Sri **Devendra Kumar-I**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Basti to be Secretary (Full Time), District Legal Services Authority, Basti vice Sri Raj Babu.

No. 1216 /Admin. (Services)/2026

Sri **Raj Babu**, Secretary (Full Time), District Legal Services Authority, Basti to be Additional Chief Judicial Magistrate, Basti vice Smt. Sabiha Khatoon.

He is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Basti.

No. 1217 /Admin. (Services)/2026

Smt. **Sabiha Khatoon**, Additional Chief Judicial Magistrate, Basti to be Civil Judge (Senior Division), Basti vice Sri Sandeep.

No. 1218 /Admin. (Services)/2026

Sri **Sandeep**, Civil Judge (Senior Division), Basti to be Chief Judicial Magistrate, Basti vice Sri Ashish Kumar Rai.

No. 1219 /Admin. (Services)/2026

Sri **Ashish Kumar Rai**, Chief Judicial Magistrate, Basti to be Chief Judicial Magistrate, Lucknow vice Sri Hrishikesh Pandey.

No. 1220 /Admin. (Services)/2026

Sri **Hrishikesh Pandey**, Chief Judicial Magistrate, Lucknow to be Chief Judicial Magistrate, Gautam Buddha Nagar vice Sri Sanjiv Kumar Tripathi.

No. 1221 /Admin. (Services)/2026

Sri **Sanjiv Kumar Tripathi**, Chief Judicial Magistrate, Gautam Buddha Nagar to be Judge Small Causes Court, Bijnor vice Sri Nitesh Kumar Sinha.

No. 1222 /Admin. (Services)/2026

Sri **Nitesh Kumar Sinha**, Judge Small Causes Court, Bijnor to be Civil Judge (Senior Division), Bijnor vice Sri Anshuman Dhunna.

No. 1223 /Admin. (Services)/2026

Sri **Anshuman Dhunna**, Civil Judge (Senior Division), Bijnor to be Additional Chief Judicial Magistrate, Gonda vice Smt. Shabina Khan.

He is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Gonda.

No. 1224 /Admin. (Services)/2026

Smt. **Shabina Khan**, Additional Chief Judicial Magistrate, Gonda to be Civil Judge (Senior Division), Gonda vice Smt. Apeksha Singh.

No. 1225 /Admin. (Services)/2026

Smt. **Apeksha Singh**, Civil Judge (Senior Division), Gonda to be Secretary (Full Time), District Legal Services Authority, Shahjahanpur vice Sri Manish Kumar Singh.

No. 1226 /Admin. (Services)/2026

Sri **Manish Kumar Singh**, Secretary (Full Time), District Legal Services Authority, Shahjahanpur to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Shahjahanpur.

No. 1227 /Admin. (Services)/2026

Sri **Dinesh Kumar Diwakar**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Shahjahanpur to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Meerut.

No. 1228 /Admin. (Services)/2026

Sri **Harihar Gupta**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Meerut to be Additional Civil Judge (Senior Division), Mahoba.

No. 1229 /Admin. (Services)/2026

Smt. **Sonali Mishra**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Basti to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Mirzapur.

No. 1230 /Admin. (Services)/2026

Sri **Arjun**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Bulandshahar to be Additional Chief Judicial Magistrate, Bulandshahar vice Sushri Anupam Singh-II.

He is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bulandshahar.

No. 1231 /Admin. (Services)/2026

Sushri **Anupam Singh-II**, Additional Chief Judicial Magistrate, Bulandshahar to be Civil Judge (Senior Division), Bulandshahar vice Sri Mohd. Zulqarnain Alam.

No. 1232 /Admin. (Services)/2026

Sri **Mohd. Zulqarnain Alam**, Civil Judge (Senior Division), Bulandshahar to be Chief Judicial Magistrate, Bulandshahar vice Sri Sunil Kumar Tripathi.

No. 1233 /Admin. (Services)/2026

Sri **Sunil Kumar Tripathi**, Chief Judicial Magistrate, Bulandshahar to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Bareilly.

No. 1234 /Admin. (Services)/2026

Smt. **Alka Pandey**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Bareilly to be Chief Judicial Magistrate, Shravasti at Bhinga vice Sri Vineet Kumar Yadav.

She is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Shravasti at Bhinga.

No. 1235 /Admin. (Services)/2026

Sri **Vineet Kumar Yadav**, Chief Judicial Magistrate, Shravasti at Bhinga to be Civil Judge (Senior Division), Shravasti at Bhinga vice Smt. Anupriya.

No. 1236 /Admin. (Services)/2026

Smt. **Anupriya**, Civil Judge (Senior Division), Shravasti at Bhinga to be Secretary (Full Time), District Legal Services Authority, Shravasti at Bhinga vice Sri Pradumna Kumar Mishra.

No. 1237 /Admin. (Services)/2026

Sri **Pradumna Kumar Mishra**, Secretary (Full Time), District Legal Services Authority, Shravasti at Bhinga to be Civil Judge (Senior Division) (Fast Track Court), Shravasti at Bhinga vice Sri Gaurav Dwivedi.

No. 1238 /Admin. (Services)/2026

Sri **Gaurav Dwivedi**, Civil Judge (Senior Division) (Fast Track Court), Shravasti at Bhinga to be Civil Judge (Senior Division), Chhata (Mathura) vice Sri Anupam Dixit.

No. 1239 /Admin. (Services)/2026

Sri **Anupam Dixit**, Civil Judge (Senior Division), Chhata (Mathura) to be Civil Judge (Senior Division), Mathura vice Sri Nitin Kumar.

No. 1240 /Admin. (Services)/2026

Sri **Nitin Kumar**, Civil Judge (Senior Division), Mathura to be Chief Judicial Magistrate, Mathura vice Sri Utsav Gaurav Raj.

No. 1241 /Admin. (Services)/2026

Sri **Utsav Gaurav Raj**, Chief Judicial Magistrate, Mathura to be Civil Judge (Senior Division), Moradabad vice Smt. Namrata Sharma.

No. 1242 /Admin. (Services)/2026

Smt. **Namrata Sharma**, Civil Judge (Senior Division), Moradabad to be Additional Chief Judicial Magistrate, Moradabad vice Sri Manindra Pal Singh.

She is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Moradabad.

No. 1243 /Admin. (Services)/2026

Sri **Manindra Pal Singh**, Additional Chief Judicial Magistrate, Moradabad to be Chief Judicial Magistrate, Baghpat vice Sri Ratnam Srivastav.

No. 1244 /Admin. (Services)/2026

Sri **Ratnam Srivastav**, Chief Judicial Magistrate, Baghpat to be Civil Judge (Senior Division), Baghpat vice Smt. Sonali Poonia.

No. 1245 /Admin. (Services)/2026

Smt. **Sonali Poonia**, Civil Judge (Senior Division), Baghpat to be Special Chief Judicial Magistrate, Lucknow vice Sri Amit Kumar Yadav-II.

No. 1246 /Admin. (Services)/2026

Sri **Amit Kumar Yadav-II**, Special Chief Judicial Magistrate, Lucknow to be Civil Judge (Senior Division), Malihabad at Lucknow vice Sri Shivendra Kumar Mishra.

No. 1247 /Admin. (Services)/2026

Sri **Shivendra Kumar Mishra**, Civil Judge (Senior Division), Malihabad at Lucknow to be Additional Chief Judicial Magistrate, Rath (Hamirpur) vice Sri Shashank Gupta.

No. 1248 /Admin. (Services)/2026

Sri **Shashank Gupta**, Additional Chief Judicial Magistrate, Rath (Hamirpur) to be Additional Civil Judge (Senior Division), Hamirpur.

No. 1249 /Admin. (Services)/2026

Sri **Aviral Singh**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Bulandshahar to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Gorakhpur.

No. 1250 /Admin. (Services)/2026

Sri **Manish Kumar-III**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Gorakhpur to be Civil Judge (Senior Division) (Fast Track Court), Gorakhpur vice Sushri Namita Dubey.

No. 1251 /Admin. (Services)/2026

Sushri **Namita Dubey**, Civil Judge (Senior Division) (Fast Track Court), Gorakhpur to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Farrukhabad.

No. 1252 /Admin. (Services)/2026

Sri **Jaiveer Singh**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Farrukhabad to be Additional Chief Judicial Magistrate, Farrukhabad vice Sri Gyanendra Kumar-I.

He is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Farrukhabad.

No. 1253 /Admin. (Services)/2026

Sri **Gyanendra Kumar-I**, Additional Chief Judicial Magistrate, Farrukhabad to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Lucknow.

No. 1254 /Admin. (Services)/2026

Smt. **Priyanka**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Lucknow to be Civil Judge (Senior Division) (Fast Track Court), Banda.

No. 1255 /Admin. (Services)/2026

Sri **Shwetank Chauhan**, Additional Civil Judge (Senior Division), Ghazipur to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Rampur.

No. 1256 /Admin. (Services)/2026

Sushri **Meher Jahan**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Gorakhpur to be Civil Judge (Senior Division) (Fast Track Court), Kasganj vice Sri Anurag.

No. 1257 /Admin. (Services)/2026

Sri **Anurag**, Civil Judge (Senior Division) (Fast Track Court), Kasganj to be Civil Judge (Senior Division) (Fast Track Court), Gonda vice Sushri Ananya Sah.

No. 1258 /Admin. (Services)/2026

Sushri **Ananya Sah**, Civil Judge (Senior Division) (Fast Track Court), Gonda to be Civil Judge (Senior Division) (Fast Track Court), Sant Kabir Nagar.

No. 1259 /Admin. (Services)/2026

Sri **Sunil Shekhar**, Additional Civil Judge (Senior Division), Hapur to be Civil Judge (Senior Division) (Fast Track Court), Hapur vice Smt. Sonali Ratna.

No. 1260 /Admin. (Services)/2026

Smt. **Sonali Ratna**, Civil Judge (Senior Division) (Fast Track Court), Hapur to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Moradabad.

No. 1261 /Admin. (Services)/2026

Sri **Abhishek Kumar Singh**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Moradabad to be Civil Judge (Senior Division) (Fast Track Court), Etawah vice Sushri Priya Singh.

No. 1262 /Admin. (Services)/2026

Sushri **Priya Singh**, Civil Judge (Senior Division) (Fast Track Court), Etawah to be Secretary (Full Time), District Legal Services Authority, Kaushambi vice Sushri Astha Mishra.

No. 1263 /Admin. (Services)/2026

Sushri **Astha Mishra**, Secretary (Full Time), District Legal Services Authority, Kaushambi to be Additional Civil Judge (Senior Division), Kaushambi.

No. 1264 /Admin. (Services)/2026

Smt. **Divya Singh**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Jaunpur to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Fatehpur.

No. 1265 /Admin. (Services)/2026

Sri **Mohd. Sajid-II**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Fatehpur to be Additional Chief Judicial Magistrate, Fatehpur vice Sri Sandeep Kumar.

He is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Fatehpur.

No. 1266 /Admin. (Services)/2026

Sri **Sandeep Kumar**, Additional Chief Judicial Magistrate, Fatehpur to be Civil Judge (Senior Division), Ambedkar Nagar at Akbarpur vice Smt. Shikha Yadav.

No. 1267 /Admin. (Services)/2026

Smt. **Shikha Yadav**, Civil Judge (Senior Division), Ambedkar Nagar at Akbarpur to be Secretary (Full Time), District Legal Services Authority, Ambedkar Nagar at Akbarpur vice Sri Shailesh Kumar Maurya.

No. 1268 /Admin. (Services)/2026

Sri **Shailesh Kumar Maurya**, Secretary (Full Time), District Legal Services Authority, Ambedkar Nagar at Akbarpur to be Civil Judge (Senior Division), Balrampur vice Sri Atul Kumar Nayak.

No. 1269 /Admin. (Services)/2026

Sri **Atul Kumar Nayak**, Civil Judge (Senior Division), Balrampur to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Kanpur Nagar.

No. 1270 /Admin. (Services)/2026

Smt. **Harshita Singh-I**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Jhansi to be Civil Judge (Senior Division) (Fast Track Court), Agra vice Smt. Deeksha Bharti.

No. 1271 /Admin. (Services)/2026

Smt. **Deeksha Bharti**, Civil Judge (Senior Division) (Fast Track Court), Agra to be Civil Judge (Senior Division) (Fast Track Court), Prayagraj vice Smt. Meeta Pandey.

No. 1272 /Admin. (Services)/2026

Smt. **Meeta Pandey**, Civil Judge (Senior Division) (Fast Track Court), Prayagraj to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Prayagraj.

No. 1273 /Admin. (Services)/2026

Sri **Prateek Tripathi**, Secretary (Full Time), District Legal Services Authority, Jhansi to be Additional Chief Judicial Magistrate (Central Railway), Jhansi vice Sri Arun Kranti Yashodas.

No. 1274 /Admin. (Services)/2026

Sri **Arun Kranti Yashodas**, Additional Chief Judicial Magistrate (Central Railway), Jhansi to be Secretary (Full Time), District Legal Services Authority, Pilibhit vice Sri Satish Kumar-III.

No. 1275 /Admin. (Services)/2026

Sri **Satish Kumar-III**, Secretary (Full Time), District Legal Services Authority, Pilibhit to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Pilibhit.

No. 1276 /Admin. (Services)/2026

Sri **Anand Kumar-II**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Pilibhit to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Mirzapur.

No. 1277 /Admin. (Services)/2026

Sushri **Anima Mishra**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Mirzapur to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Hardoi.

No. 1278 /Admin. (Services)/2026

Sri **Paras Yadav-II**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Hardoi to be Civil Judge (Senior Division) (Fast Track Court), Hardoi vice Sri Praveen Kumar Gautam.

No. 1279 /Admin. (Services)/2026

Sri **Praveen Kumar Gautam**, Civil Judge (Senior Division) (Fast Track Court), Hardoi to be Additional Civil Judge (Senior Division), Kasganj.

No. 1280 /Admin. (Services)/2026

Sri **Ashish Kumar**, Additional Civil Judge (Senior Division), Kasganj to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Rampur.

No. 1281 /Admin. (Services)/2026

Sri **Shobit Bansal**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Rampur to be Additional Chief Judicial Magistrate, Rampur vice Sri Ambrish Kumar Srivastava.

He is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Rampur.

No. 1282 /Admin. (Services)/2026

Sri **Ambrish Kumar Srivastava**, Additional Chief Judicial Magistrate, Rampur to be Civil Judge (Senior Division), Rampur vice Sri Ambareesh Tripathi.

No. 1283 /Admin. (Services)/2026

Sri **Ambareesh Tripathi**, Civil Judge (Senior Division), Rampur to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Lakhimpur Kheri.

No. 1284 /Admin. (Services)/2026

Sri **Ravi Pandey**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Lakhimpur Kheri to be Civil Judge (Senior Division) (Fast Track Court), Saharanpur vice Sri Devesh Tripathi.

No. 1285 /Admin. (Services)/2026

Sri **Devesh Tripathi**, Civil Judge (Senior Division) (Fast Track Court), Saharanpur to be Civil Judge (Senior Division) (Fast Track Court), Bijnor vice Smt. Vijay Lakshmi Yadav.

No. 1286 /Admin. (Services)/2026

Smt. **Vijay Lakshmi Yadav**, Civil Judge (Senior Division) (Fast Track Court), Bijnor to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Bijnor.

No. 1287 /Admin. (Services)/2026

Sushri **Diksha Yadav**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Bijnor to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Lakhimpur Kheri.

No. 1288 /Admin. (Services)/2026

Smt. **Isha Tripathi**, Civil Judge (Senior Division) (Fast Track Court), Jhansi to be Additional Chief Judicial Magistrate, Jhansi vice Sri Sumit Parasar.

She is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Jhansi.

No. 1289 /Admin. (Services)/2026

Sri **Sumit Parasar**, Additional Chief Judicial Magistrate, Jhansi to be Civil Judge (Senior Division), Jhansi vice Sri Munna Lal.

No. 1290 /Admin. (Services)/2026

Sri **Munna Lal**, Civil Judge (Senior Division), Jhansi to be Chief Judicial Magistrate, Jhansi vice Sri Eshwar Saran Kannaujia.

No. 1291 /Admin. (Services)/2026

Sri **Eshwar Saran Kannaujia**, Chief Judicial Magistrate, Jhansi to be Additional Chief Judicial Magistrate, Varanasi vice Sri Rajiv Mukul Pandey.

He is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Varanasi.

No. 1292 /Admin. (Services)/2026

Sri Rajiv Mukul Pandey, Additional Chief Judicial Magistrate, Varanasi to be Secretary (Full Time), District Legal Services Authority, Varanasi vice Sri Praveen Kumar.

No. 1293 /Admin. (Services)/2026

Sri Praveen Kumar, Secretary (Full Time), District Legal Services Authority, Varanasi to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Varanasi.

No. 1294 /Admin. (Services)/2026

Sri Vivek Chaudhary, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Varanasi to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Ramabai Nagar.

No. 1295 /Admin. (Services)/2026

Smt. Isha Agarwal, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Kanpur Nagar to be Civil Judge (Senior Division) (Fast Track Court), Hathras vice Sushri Poonam Kumari Chauhan.

No. 1296 /Admin. (Services)/2026

Sushri Poonam Kumari Chauhan, Civil Judge (Senior Division) (Fast Track Court), Hathras to be Civil Judge (Senior Division) (Fast Track Court), Ghazipur vice Sri Anant Kumar.

No. 1297 /Admin. (Services)/2026

Sri Anant Kumar, Civil Judge (Senior Division) (Fast Track Court), Ghazipur to be Additional Civil Judge (Senior Division), Agra in the newly created court, created vide G.O. No. 10/2016/870/Saat-Nyay-2-2016-85G/2012, dated 06.07.2016.

No. 1298 /Admin. (Services)/2026

Sri Prafull Upadhyay, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Kanpur Nagar to be Civil Judge (Senior Division) (Fast Track Court), Deoria in the vacant court.

No. 1299 /Admin. (Services)/2026

Sri **Shubham Dwivedi**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Kanpur Nagar to be Civil Judge (Senior Division) (Fast Track Court), Basti vice Sri Akhil Kumar.

No. 1300 /Admin. (Services)/2026

Sri **Akhil Kumar**, Civil Judge (Senior Division) (Fast Track Court), Basti to be Civil Judge (Senior Division) (Fast Track Court), Bulandshahar vice Sri Abhinav Yadav-II.

No. 1301 /Admin. (Services)/2026

Sri **Abhinav Yadav-II**, Civil Judge (Senior Division) (Fast Track Court), Bulandshahar to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Bulandshahar.

No. 1302 /Admin. (Services)/2026

Sri **Ankur Choudhary**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Bulandshahar to be Additional Civil Judge (Senior Division), Firozabad.

No. 1303 /Admin. (Services)/2026

Sushri **Saumya Mishra-I**, Additional Civil Judge (Senior Division), Firozabad to be Additional Civil Judge (Senior Division), Bahraich.

No. 1304 /Admin. (Services)/2026

Sri **Vinod Kumar Yadav**, Additional Civil Judge (Senior Division), Bahraich to be Secretary (Full Time), District Legal Services Authority, Bahraich vice Sushri Priya Kumari Rai.

No. 1305 /Admin. (Services)/2026

Sushri **Priya Kumari Rai**, Secretary (Full Time), District Legal Services Authority, Bahraich to be Additional Chief Judicial Magistrate, Bahraich vice Sri Virendra Kumar-IV.

She is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bahraich.

No. 1306 /Admin. (Services)/2026

Sri **Virendra Kumar-IV**, Additional Chief Judicial Magistrate, Bahraich to be Civil Judge (Senior Division), Bahraich vice Smt. Neelam Saroj.

No. 1307 /Admin. (Services)/2026

Smt. **Neelam Saroj**, Civil Judge (Senior Division), Bahraich to be Chief Judicial Magistrate, Bahraich vice Smt. Pratibha Chaudhary.

No. 1308 /Admin. (Services)/2026

Smt. **Pratibha Chaudhary**, Chief Judicial Magistrate, Bahraich to be Secretary (Full Time), District Legal Services Authority, Gorakhpur vice Smt. Sucheta Chaurasia.

No. 1309 /Admin. (Services)/2026

Smt. **Sucheta Chaurasia**, Secretary (Full Time), District Legal Services Authority, Gorakhpur to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Gorakhpur.

No. 1310 /Admin. (Services)/2026

Sri **Saurav Singh**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Gorakhpur to be Additional Civil Judge (Senior Division), Banda in the newly created court, created vide G.O. No. 10/2016/870/Saat-Nyay-2-2016-85G/2012, dated 06.07.2016.

No. 1311 /Admin. (Services)/2026

Sri **Bhuwan**, Civil Judge (Senior Division) (Fast Track Court), Kushi Nagar at Padrauna to be Secretary (Full Time), District Legal Services Authority, Kushi Nagar at Padrauna vice Sri Prabhat Singh.

No. 1312 /Admin. (Services)/2026

Sri **Prabhat Singh**, Secretary (Full Time), District Legal Services Authority, Kushi Nagar at Padrauna to be Civil Judge (Senior Division), Kushi Nagar at Padrauna vice Dr. Rameshwar Dayal.

No. 1313 /Admin. (Services)/2026

Dr. **Rameshwar Dayal**, Civil Judge (Senior Division), Kushi Nagar at Padrauna to be Civil Judge (Senior Division), Sonbhadra vice Sri Amit Kumar-III.

No. 1314 /Admin. (Services)/2026

Sri **Amit Kumar-III**, Civil Judge (Senior Division), Sonbhadra to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Moradabad.

No. 1315 /Admin. (Services)/2026

Sushri **Shalini Vidhey**, Additional Civil Judge (Senior Division)/ Additional Chief Judicial Magistrate, Lucknow to be Secretary (Full Time), District Legal Services Authority, Kasganj vice Sri Girendra Singh.

No. 1316 /Admin. (Services)/2026

Sri **Girendra Singh**, Secretary (Full Time), District Legal Services Authority, Kasganj to be Additional Chief Judicial Magistrate, Kasganj vice Sri Avinash Kumar Mishra.

He is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Kasganj.

No. 1317 /Admin. (Services)/2026

Sri **Avinash Kumar Mishra**, Additional Chief Judicial Magistrate, Kasganj to be Civil Judge (Senior Division), Kasganj vice Sri Khan Zishan Masood.

No. 1318 /Admin. (Services)/2026

Sri **Khan Zishan Masood**, Civil Judge (Senior Division), Kasganj to be Chief Judicial Magistrate, Kasganj vice Smt. Anupma Singh.

No. 1319 /Admin. (Services)/2026

Smt. **Anupma Singh**, Chief Judicial Magistrate, Kasganj to be Chief Judicial Magistrate, Rampur vice Smt. Sumita.

No. 1320 /Admin. (Services)/2026

Smt. **Sumita**, Chief Judicial Magistrate, Rampur to be Civil Judge (Senior Division), Etah vice Smt. Kamayani Dubey.

No. 1321 /Admin. (Services)/2026

Smt. **Kamayani Dubey**, Civil Judge (Senior Division), Etah to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Prayagraj.

No. 1322 /Admin. (Services)/2026

Smt. **Tahreem Khan**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Prayagraj to be Additional Chief Judicial Magistrate, Prayagraj vice Sri Arun Kumar Yadava.

She is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Prayagraj.

No. 1323 /Admin. (Services)/2026

Sri **Arun Kumar Yadava**, Additional Chief Judicial Magistrate, Prayagraj to be Special Chief Judicial Magistrate, Prayagraj vice Sri Prem Bahadur Singh.

No. 1324 /Admin. (Services)/2026

Sri **Prem Bahadur Singh**, Special Chief Judicial Magistrate, Prayagraj to be Civil Judge (Senior Division), Kasia (Kushi Nagar) vice Sri Mayank Prakash.

No. 1325 /Admin. (Services)/2026

Sri **Mayank Prakash**, Civil Judge (Senior Division), Kasia (Kushi Nagar) to be Civil Judge (Senior Division), Garotha (Jhansi) vice Sri Ram Gopal Yadav.

No. 1326 /Admin. (Services)/2026

Sri **Ram Gopal Yadav**, Civil Judge (Senior Division), Garotha (Jhansi) to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Prayagraj.

No. 1327 /Admin. (Services)/2026

Smt. **Pradipti Singh**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Prayagraj to be Secretary (Full Time), District Legal Services Authority, Prayagraj vice Sri Shashi Kumar.

No. 1328 /Admin. (Services)/2026

Sri **Shashi Kumar**, Secretary (Full Time), District Legal Services Authority, Prayagraj to be Additional Chief Judicial Magistrate, Etawah vice Sri Rajan Kumar Gond.

He is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Etawah.

No. 1329 /Admin. (Services)/2026

Sri **Rajan Kumar Gond**, Additional Chief Judicial Magistrate, Etawah to be Chief Judicial Magistrate, Kushi Nagar at Padrauna vice Sri Vijay Kumar Verma-II.

He is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Kushi Nagar at Padrauna.

No. 1330 /Admin. (Services)/2026

Sri **Vijay Kumar Verma-II**, Chief Judicial Magistrate, Kushi Nagar at Padrauna to be Chief Judicial Magistrate, Firozabad vice Sri Naresh Kumar Diwakar.

No. 1331 /Admin. (Services)/2026

Sri **Naresh Kumar Diwakar**, Chief Judicial Magistrate, Firozabad to be Civil Judge (Senior Division), Firozabad vice Dr. (Sushri) Nidhi Yadav-I.

No. 1332 /Admin. (Services)/2026

Dr. (Sushri) **Nidhi Yadav-I**, Civil Judge (Senior Division), Firozabad to be Chief Judicial Magistrate, Bhadohi at Gyanpur vice Sri Anand Mishra.

No. 1333 /Admin. (Services)/2026

Sri **Anand Mishra**, Chief Judicial Magistrate, Bhadohi at Gyanpur to be Civil Judge (Senior Division), Bhadohi at Gyanpur vice Smt. Harkiran Kaur.

No. 1334 /Admin. (Services)/2026

Smt. **Harkiran Kaur**, Civil Judge (Senior Division), Bhadohi at Gyanpur to be Additional Chief Judicial Magistrate, Bhadohi at Gyanpur vice Sri Ashish Kumar Singh.

She is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bhadohi at Gyanpur.

No. 1335 /Admin. (Services)/2026

Sri **Ashish Kumar Singh**, Additional Chief Judicial Magistrate, Bhadohi at Gyanpur to be Secretary (Full Time), District Legal Services Authority, Bhadohi at Gyanpur vice Smt. Tarunima Pandey.

No. 1336 /Admin. (Services)/2026

Smt. **Tarunima Pandey**, Secretary (Full Time), District Legal Services Authority, Bhadohi at Gyanpur to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Raebareli.

No. 1337 /Admin. (Services)/2026

Smt. **Kriti Kishore**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Raebareli to be Civil Judge (Senior Division) (Fast Track Court), Raebareli vice Smt. Khairun Nisa.

No. 1338 /Admin. (Services)/2026

Smt. **Khairun Nisa**, Civil Judge (Senior Division) (Fast Track Court), Raebareli to be Civil Judge (Senior Division) (Fast Track Court), Bhadohi at Gyanpur vice Sri Mohd Shahnawaz Ahmad Siddiqui.

No. 1339 /Admin. (Services)/2026

Sri **Mohd Shahnawaz Ahmad Siddiqui**, Civil Judge (Senior Division) (Fast Track Court), Bhadohi at Gyanpur to be Civil Judge (Senior Division) (Fast Track Court), Pilibhit vice Sushri Soumya Bhardwaj.

No. 1340 /Admin. (Services)/2026

Sushri **Soumya Bhardwaj**, Civil Judge (Senior Division) (Fast Track Court), Pilibhit to be Civil Judge (Senior Division) (Fast Track Court), Firozabad vice Sri Ajay Singh-II.

No. 1341 /Admin. (Services)/2026

Sri **Ajay Singh-II**, Civil Judge (Senior Division) (Fast Track Court), Firozabad to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Sonbhadra.

No. 1342 /Admin. (Services)/2026

Sri **Himanshu Verma-I**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Lucknow to be Additional Chief Judicial Magistrate, Deoria vice Sushri Pragya Singh-III.

He is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Deoria.

No. 1343 /Admin. (Services)/2026

Sushri **Pragya Singh-III**, Additional Chief Judicial Magistrate, Deoria to be Chief Judicial Magistrate, Deoria vice Smt. Manju Kumari.

No. 1344 /Admin. (Services)/2026

Smt. **Manju Kumari**, Chief Judicial Magistrate, Deoria to be Chief Judicial Magistrate, Kaushambi vice Smt. Saumya Giri.

She is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Kaushambi.

No. 1345 /Admin. (Services)/2026

Smt. **Saumya Giri**, Chief Judicial Magistrate, Kaushambi to be Additional Chief Judicial Magistrate, Banda vice Sushri Varuna Basist.

She is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Banda.

No. 1346 /Admin. (Services)/2026

Sushri **Varuna Basist**, Additional Chief Judicial Magistrate, Banda to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Muzaffar Nagar.

No. 1347 /Admin. (Services)/2026

Smt. **Priya Saxena**, Additional Chief Judicial Magistrate (Special Court Ayodhya Prakaran), Lucknow to be Secretary (Full Time), District Legal Services Authority, Ayodhya vice Smt. Ranjini Shukla.

No. 1348 /Admin. (Services)/2026

Smt. **Ranjini Shukla**, Secretary (Full Time), District Legal Services Authority, Ayodhya to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Ayodhya.

No. 1349 /Admin. (Services)/2026

Sri **Balram Das**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Ayodhya to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Jaunpur.

No. 1350 /Admin. (Services)/2026

Sri **Saurabh Srivastava-II**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Jaunpur to be Civil Judge (Senior Division) (Fast Track Court), Jaunpur vice Sushri Sudha Sharma.

No. 1351 /Admin. (Services)/2026

Sushri **Sudha Sharma**, Civil Judge (Senior Division) (Fast Track Court), Jaunpur to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Etah.

No. 1352 /Admin. (Services)/2026

Smt. **Tusharika Singh**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Etah to be Secretary (Full Time), District Legal Services Authority, Etah vice Smt. Anchal Rana Dhawan.

No. 1353 /Admin. (Services)/2026

Smt. **Anchal Rana Dhawan**, Secretary (Full Time), District Legal Services Authority, Etah to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Budaun.

No. 1354 /Admin. (Services)/2026

Sushri **Shubhangi Gupta**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Mathura to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Aligarh.

No. 1355 /Admin. (Services)/2026

Sushri **Soumya Mishra-II**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Aligarh to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Muzaffar Nagar.

No. 1356 /Admin. (Services)/2026

Sri **Ankit Rastogi**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Mathura to be Civil Judge (Senior Division) (Fast Track Court), Budaun vice Sri Pankaj Kumar Pandey.

No. 1357 /Admin. (Services)/2026

Sri **Pankaj Kumar Pandey**, Civil Judge (Senior Division) (Fast Track Court), Budaun to be Civil Judge (Senior Division) (Fast Track Court), Ballia in the vacant court.

No. 1358 /Admin. (Services)/2026

Smt. **Neelam Verma**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Prayagraj to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Ambedkar Nagar at Akbarpur.

No. 1359 /Admin. (Services)/2026

Sushri **Gargi**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Ambedkar Nagar at Akbarpur to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Ghaziabad.

No. 1360 /Admin. (Services)/2026

Sushri **Akanksha Tiwari**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Saharanpur to be Additional Chief Judicial Magistrate/ Civil Judge (Senior Division), Sadabad (Hathras).

No. 1361 /Admin. (Services)/2026

Sri **Ashish Thirania**, Additional Chief Judicial Magistrate/ Civil Judge (Senior Division), Sadabad (Hathras) to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Bijnor.

No. 1362 /Admin. (Services)/2026

Smt. **Deepti Singh**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Bijnor to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Ghaziabad.

No. 1363 /Admin. (Services)/2026

Sri **Rajeev Ranjan Mishra**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Ghaziabad to be Civil Judge (Senior Division) (Fast Track Court), Sonbhadra vice Sri Yadvendra Singh-II.

No. 1364 /Admin. (Services)/2026

Sri **Yadvendra Singh-II**, Civil Judge (Senior Division) (Fast Track Court), Sonbhadra to be Civil Judge (Senior Division) (Fast Track Court), Ambedkar Nagar at Akbarpur vice Sushri Megha Chaudhary.

No. 1365 /Admin. (Services)/2026

Sushri **Megha Chaudhary**, Civil Judge (Senior Division) (Fast Track Court), Ambedkar Nagar at Akbarpur to be Additional Civil Judge (Senior Division), Deoband (Saharanpur) vice Sri Parvinder Singh.

She is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Deoband (Saharanpur).

No. 1366 /Admin. (Services)/2026

Sri **Parvinder Singh**, Additional Civil Judge (Senior Division), Deoband (Saharanpur) to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Mathura.

No. 1367 /Admin. (Services)/2026

Sri **Gaurav Singh**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Mathura to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Saharanpur.

No. 1368 /Admin. (Services)/2026

Sri **Mohammad Arif-II**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Saharanpur to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Amroha.

No. 1369 /Admin. (Services)/2026

Sri **Avadhesh Kumar-III**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Amroha to be Additional Chief Judicial Magistrate, Baghpat vice Sri Bhagat Singh.

He is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Baghpat.

No. 1370 /Admin. (Services)/2026

Sri **Bhagat Singh**, Additional Chief Judicial Magistrate, Baghpat to be Additional Chief Judicial Magistrate, Lucknow vice Sri Kuwar Mitresh Singh Kushwaha.

He is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Lucknow.

No. 1371 /Admin. (Services)/2026

Sri **Kuwar Mitresh Singh Kushwaha**, Additional Chief Judicial Magistrate, Lucknow to be Secretary (Full Time), District Legal Services Authority, Lucknow vice Sri Jeevak Kumar Singh.

No. 1372 /Admin. (Services)/2026

Sri **Jeevak Kumar Singh**, Secretary (Full Time), District Legal Services Authority, Lucknow to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Lucknow.

No. 1373 /Admin. (Services)/2026

Sri **Peeyush Tripathi**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Lucknow to be Civil Judge (Senior Division), Ayodhya vice Sri Anshu Mali Pandey.

No. 1374 /Admin. (Services)/2026

Sri **Anshu Mali Pandey**, Civil Judge (Senior Division), Ayodhya to be Civil Judge (Senior Division), Banda vice Smt. Arpita Singh-I.

No. 1375 /Admin. (Services)/2026

Smt. **Arpita Singh-I**, Civil Judge (Senior Division), Banda to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Banda.

No. 1376 /Admin. (Services)/2026

Sri **Prashant Kumar Singh-II**, Additional Chief Judicial Magistrate, Kairana (Shamli at Kairana) to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Bareilly.

No. 1377 /Admin. (Services)/2026

Smt. **Shweta Tiwari**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Bareilly to be Additional Civil Judge (Senior Division), Farrukhabad.

No. 1378 /Admin. (Services)/2026

Sri **Yughul Shambhu**, Additional Civil Judge (Senior Division), Farrukhabad to be Secretary (Full Time), District Legal Services Authority, Farrukhabad vice Smt. Priyanka Gandhi.

No. 1379 /Admin. (Services)/2026

Smt. **Priyanka Gandhi**, Secretary (Full Time), District Legal Services Authority, Farrukhabad to be Civil Judge (Senior Division), Farrukhabad vice Smt. Preetimala Chaturvedi.

No. 1380 /Admin. (Services)/2026

Smt. **Preetimala Chaturvedi**, Civil Judge (Senior Division), Farrukhabad to be Chief Judicial Magistrate, Farrukhabad vice Sri Ghanshyam Shukla.

No. 1381 /Admin. (Services)/2026

Sri **Ghanshyam Shukla**, Chief Judicial Magistrate, Farrukhabad to be Judge Small Causes Court, Bulandshahar vice Sushri Priti Chaudhary.

No. 1382 /Admin. (Services)/2026

Sushri **Priti Chaudhary**, Judge Small Causes Court, Bulandshahar to be Chief Judicial Magistrate, Bijnor vice Sri Narendra Kumar-V.

No. 1383 /Admin. (Services)/2026

Sri **Narendra Kumar-V**, Chief Judicial Magistrate, Bijnor to be Additional Chief Judicial Magistrate, Bijnor vice Sushri Nancy Dhunna.

He is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bijnor.

No. 1384 /Admin. (Services)/2026

Sushri **Nancy Dhunna**, Additional Chief Judicial Magistrate, Bijnor to be Secretary (Full Time), District Legal Services Authority, Bijnor vice Smt. Swati Chandra.

No. 1385 /Admin. (Services)/2026

Smt. **Swati Chandra**, Secretary (Full Time), District Legal Services Authority, Bijnor to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Bijnor.

No. 1386 /Admin. (Services)/2026

Sushri **Shobha Bhati**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Bijnor to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Lucknow.

No. 1387 /Admin. (Services)/2026

Smt. **Seema Singh-II**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Lucknow to be Civil Judge (Senior Division), Deoria vice Sri Vivek Kumar Singh-II .

No. 1388 /Admin. (Services)/2026

Sri **Vivek Kumar Singh-II**, Civil Judge (Senior Division), Deoria to be Civil Judge (Senior Division), Jaunpur vice Smt. Shilpi Chaturvedi.

No. 1389 /Admin. (Services)/2026

Smt. **Shilpi Chaturvedi**, Civil Judge (Senior Division), Jaunpur to be Chief Judicial Magistrate, Mainpuri vice Sri Vimlesh Saroj.

No. 1390 /Admin. (Services)/2026

Sri **Vimlesh Saroj**, Chief Judicial Magistrate, Mainpuri to be Civil Judge (Senior Division), Mainpuri vice Sushri Garima Singh-III.

No. 1391 /Admin. (Services)/2026

Sushri **Garima Singh-III**, Civil Judge (Senior Division), Mainpuri to be Additional Chief Judicial Magistrate, Mainpuri vice Smt. Nutan Chauhan.

She is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Mainpuri.

No. 1392 /Admin. (Services)/2026

Smt. **Nutan Chauhan**, Additional Chief Judicial Magistrate, Mainpuri to be Secretary (Full Time), District Legal Services Authority, Mainpuri vice Sushri Preeti Giri.

No. 1393 /Admin. (Services)/2026

Sushri **Preeti Giri**, Secretary (Full Time), District Legal Services Authority, Mainpuri to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Mainpuri vice Smt. Vibha Dhama.

No. 1394 /Admin. (Services)/2026

Smt. **Vibha Dhama**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Mainpuri to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Sitapur.

No. 1395 /Admin. (Services)/2026

Sri **Abhinav Srivastava**, Additional Civil Judge (Senior Division), Sitapur to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Bareilly.

No. 1396 /Admin. (Services)/2026

Sri **Paras Yadav-I**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Bareilly to be Additional Civil Judge (Senior Division), Deoria.

No. 1397 /Admin. (Services)/2026

Sri **Shailendra Nath**, Additional Civil Judge (Senior Division), Siddharth Nagar to be Secretary (Full Time), District Legal Services Authority, Siddharth Nagar vice Sri Arun Kumar-IV.

No. 1398 /Admin. (Services)/2026

Sri **Arun Kumar-IV**, Secretary (Full Time), District Legal Services Authority, Siddharth Nagar to be Civil Judge (Senior Division), Siddharth Nagar vice Sri Nyaydhish Pankaj.

No. 1399 /Admin. (Services)/2026

Sri **Nyaydhish Pankaj**, Civil Judge (Senior Division), Siddharth Nagar to be Chief Judicial Magistrate, Sonbhadra vice Sri Alok Yadav.

He is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Sonbhadra.

No. 1400 /Admin. (Services)/2026

Sri **Alok Yadav**, Chief Judicial Magistrate, Sonbhadra to be Secretary (Full Time), District Legal Services Authority, Sitapur vice Sri Vijay Bhan.

No. 1401 /Admin. (Services)/2026

Sri **Vijay Bhan**, Secretary (Full Time), District Legal Services Authority, Sitapur to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Sitapur vice Smt. Anamika Singh-I.

No. 1402 /Admin. (Services)/2026

Smt. **Anamika Singh-I**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Sitapur to be Additional Chief Judicial Magistrate (Northern Railway), Bareilly vice Sri Akash Verma.

No. 1403 /Admin. (Services)/2026

Sri **Akash Verma**, Additional Chief Judicial Magistrate (Northern Railway), Bareilly to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Kanpur Nagar.

No. 1404 /Admin. (Services)/2026

Sri **Abhinav Tiwari**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Kanpur Nagar to be Secretary (Full Time), District Legal Services Authority, Kanpur Nagar vice Smt. Sudesh Kumari.

No. 1405 /Admin. (Services)/2026

Smt. **Sudesh Kumari**, Secretary (Full Time), District Legal Services Authority, Kanpur Nagar to be Special Chief Judicial Magistrate, Kanpur Nagar vice Smt. Kumud Lata Tripathi.

No. 1406 /Admin. (Services)/2026

Smt. **Kumud Lata Tripathi**, Special Chief Judicial Magistrate, Kanpur Nagar to be Civil Judge (Senior Division), Mohanlalganj at Lucknow vice Smt. Sakshi Garg.

No. 1407 /Admin. (Services)/2026

Smt. **Sakshi Garg**, Civil Judge (Senior Division), Mohanlalganj at Lucknow to be Civil Judge (Senior Division), Budaun vice Smt. Suman Tiwari.

No. 1408 /Admin. (Services)/2026

Smt. **Suman Tiwari**, Civil Judge (Senior Division), Budaun to be Secretary (Full Time), District Legal Services Authority, Budaun vice Sushri Komal Srivastava.

No. 1409 /Admin. (Services)/2026

Sushri **Komal Srivastava**, Secretary (Full Time), District Legal Services Authority, Budaun to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Aligarh.

No. 1410 /Admin. (Services)/2026

Sri **Gandhrv Patel**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Aligarh to be Civil Judge (Senior Division), Kairana (Shamli at Kairana) vice Sri Ashish Kamboj.

No. 1411 /Admin. (Services)/2026

Sri **Ashish Kamboj**, Civil Judge (Senior Division), Kairana (Shamli at Kairana) to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Agra.

No. 1412 /Admin. (Services)/2026

Smt. **Akanksha Gupta**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Agra to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Meerut.

No. 1413 /Admin. (Services)/2026

Smt. **Pragya Singh-V**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Meerut to be Civil Judge (Senior Division) (Fast Track Court), Mahoba.

No. 1414 /Admin. (Services)/2026

Smt. **Nidhi Yadav-II**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Unnao to be Civil Judge (Senior Division) (Fast Track Court), Unnao vice Smt. Namrata Singh-II.

No. 1415 /Admin. (Services)/2026

Smt. **Namrata Singh-II**, Civil Judge (Senior Division) (Fast Track Court), Unnao to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Aligarh.

No. 1416 /Admin. (Services)/2026

Smt. **Vidhi Singhal**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Aligarh to be Civil Judge (Senior Division) (Fast Track Court), Aligarh vice Sri Abhishek Tripathi-II.

No. 1417 /Admin. (Services)/2026

Sri **Abhishek Tripathi-II**, Civil Judge (Senior Division) (Fast Track Court), Aligarh to be Civil Judge (Senior Division) (Fast Track Court), Kaushambi in the vacant court.

No. 1418 /Admin. (Services)/2026

Sri **Ravi Kumar**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Varanasi to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Agra.

No. 1419 /Admin. (Services)/2026

Smt. **Vertika Shubhanand**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Varanasi to be Additional Chief Judicial Magistrate, Nagina (Bijnor) vice Sri Akshaydeep Yadav.

She is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Nagina (Bijnor).

No. 1420 /Admin. (Services)/2026

Sri **Akshaydeep Yadav**, Additional Chief Judicial Magistrate, Nagina Bijnor to be Chief Judicial Magistrate, Shamli at Kairana vice Smt. Partibha.

No. 1421 /Admin. (Services)/2026

Smt. **Partibha**, Chief Judicial Magistrate, Shamli at Kairana to be Civil Judge (Senior Division), Jalaun at Orai vice Sri Arpit Singh.

No. 1422 /Admin. (Services)/2026

Sri **Arpit Singh**, Civil Judge (Senior Division), Jalaun at Orai to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Meerut.

No. 1423 /Admin. (Services)/2026

Sri **Nadeem Anwar**, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Meerut to be Chief Judicial Magistrate, Mahoba vice Sri Nitin Kumar Rathi.

He is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Mahoba.

No. 1424 /Admin. (Services)/2026

Sri **Nitin Kumar Rathi**, Chief Judicial Magistrate, Mahoba to be Civil Judge (Senior Division), Mahoba vice Sushri Pooja.

No. 1425 /Admin. (Services)/2026

Sushri **Pooja**, Civil Judge (Senior Division), Mahoba to be Secretary (Full Time), District Legal Services Authority, Mahoba.

No. 1426 /Admin. (Services)/2026

Sri **Prafful Kumar Chaudhary**, Chief Judicial Magistrate, Banda to be Secretary (Full Time), District Legal Services Authority, Banda vice Sushri Binny Balyan.

No. 1427 /Admin. (Services)/2026

Sushri **Binny Balyan**, Secretary (Full Time), District Legal Services Authority, Banda to be Civil Judge (Senior Division) (Fast Track Court), Kannauj vice Smt. Pomela Srivastava.

No. 1428 /Admin. (Services)/2026

Smt. **Pomela Srivastava**, Civil Judge (Senior Division) (Fast Track Court), Kannauj to be Additional Civil Judge (Senior Division), Kannauj.

No. 1429 /Admin. (Services)/2026

Sri **Vipin Yadav**, Additional Civil Judge (Senior Division), Kannauj to be Additional Chief Judicial Magistrate, Kannauj vice Smt. Jyotsna Yadav.

He is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Kannauj.

No. 1430 /Admin. (Services)/2026

Smt. **Jyotsna Yadav**, Additional Chief Judicial Magistrate, Kannauj to be Chief Judicial Magistrate, Banda vice Sri Prafful Kumar Chaudhary.

No. 1431 /Admin. (Services)/2026

On reversion to the regular line, Sri **Kamalkant Gupta**, Deputy Director, Judicial Training & Research Institute, U.P., Lucknow to be Chief Judicial Magistrate, Budaun vice Sri Mohammad Tauseef Raza.

No. 1432 /Admin. (Services)/2026

Sri **Mohammad Tauseef Raza**, Chief Judicial Magistrate, Budaun to be Additional Chief Judicial Magistrate, Budaun vice Sri Navaid Muzaffar.

He is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Budaun.

No. 1433 /Admin. (Services)/2026

Sri Navaid Muzaffar, Additional Chief Judicial Magistrate, Budaun to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Budaun.

No. 1434 /Admin. (Services)/2026

Sri Meenakshi Yadav, Additional Chief Judicial Magistrate, Pratapgarh to be Additional Civil Judge (Senior Division), Pratapgarh.

No. 1435 /Admin. (Services)/2026

Sushri Shipra Singh-I, Additional Civil Judge (Senior Division), Pratapgarh to be Civil Judge (Senior Division) (Fast Track Court), Pratapgarh vice Sri Kunvar Mallikarjun.

No. 1436 /Admin. (Services)/2026

Sri Kunvar Mallikarjun, Civil Judge (Senior Division) (Fast Track Court), Pratapgarh to be Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Lalganj Ajhara (Pratapgarh) vice Sri Virat Mani Tripathi.

No. 1437 /Admin. (Services)/2026

Sri Virat Mani Tripathi, Additional Civil Judge (Senior Division)/Additional Chief Judicial Magistrate, Lalganj Ajhara (Pratapgarh) to be Additional Chief Judicial Magistrate, Pratapgarh vice Smt. Meenakshi Yadav.

He is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Pratapgarh.

BY ORDER OF THE HON'BLE COURT

**Sd/-
(MANJEET SINGH SHEORAN)
REGISTRAR GENERAL**

No. 213 /Admin. (Services)/2026 Dated: Allahabad : April 10, 2026

Copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.

3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow **(Through E-mail)**.
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. All the District & Sessions Judges, District Judiciary of the State of U.P. **(Through E-mail)**.

The officers whose names mentioned above shall handover charge of their present posts on **15th April, 2026** and they shall proceed to take over charge of their new postings immediately or as per direction mentioned in D.O. Letter No. 35/Admin. (Services)/2022 dated 21.01.2022, if applicable.

The handing and taking over charge certificates may kindly be sent to the Joint Registrar (Services), High Court, Allahabad as per direction mentioned in Hon'ble Court's Letter No. 180/Admin.(Services)/2026 dated 26.03.2026, both physically and via email ID services@allahabadhighcourt.in.

The officers, who are transferred/ posted on their own request, are not entitled for any T.A. under Rule 42 of Chapter-IV of Financial Hand Book, Volume-III.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

Kindly refer to G.L. No. 27/Admin G-II dated 24.11.2021 wherein it has been directed that "District & Sessions Judges & Principal Judges of Family Courts to strictly ensure that no case remains pending in courts falling vacant on account of transfer etc. of presiding officers, unless the same is specifically barred.

That immediately upon handing over charge by the transferred Presiding Officer and the Court falling vacant as a result thereof, the staff attached to such vacant court be transferred to other courts/establishment."

7. The District Magistrate, Agra and Banda.
8. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
9. The Senior Registrar, High Court, Lucknow Bench, Lucknow **(Through E-mail)**.
10. The Registrar (Judicial) (Confidential), High Court, Allahabad **(Through E-mail)**.
11. The Registrar (Judicial) (Computer), High Court, Allahabad **(Through E-mail)**.
12. The Registrar (Judicial) (Budget), High Court, Allahabad **(Through E-mail)**.
13. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad **(Through E-mail)**.
14. The Deputy Registrar (Admin Miscellaneous- 2), High Court, Allahabad **(Through E-mail)**.
15. The Deputy Registrar (G), High Court, Allahabad with the request to take necessary steps regarding Class III & IV employees for newly created courts at Agra and Banda created vide G.O. No. 10/2016/870/Saat-Nyay-2-2016-85G/2012 dated 06.07.2016.
16. The Assistant Registrar (Admin. A-3), Section, High Court, Allahabad **(Through E-mail)**.
17. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
18. Private Secretaries to Hon'ble Judges with the request to place this notification before His/ Her Lordship's for kind perusal. **(Through E-mail)**.

BY ORDER OF THE HON'BLE COURT

Sd/-
(RAJNESH KUMAR)
REGISTRAR (JUDICIAL) (SERVICES)